

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : IBA/805/2020
NAME OF THE PETITIONER : Muthoot Fincorp Ltd
NAME OF THE RESPONDENT(S) : Dr. P M Nargunan
UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

Ld. Counsel Mr. T. Sai Krishnan for the Applicant. Ld. Counsel Ms. Astha, representing counsel from the office of Ld. Counsel Mr. Saurabh Kalia for the Respondent stated that the main Counsel is not available.

List the application for hearing on **10.05.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk